



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.12.2025

NOTICE

Please take notice that the following matter listed in the Court – III on 03.12.2025 was not taken up. The next date of Hearing in the matter is **17.12.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 2188 of 2024 Part Heard	Shantilal Karamshi Patel Vs. Kailash T Shah & Ors.	Anjali Sharma	Pratik Pandey Aniruth Purusothaman- R1

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)